

# THE HIGH COURT OF MANIPUR

## AT IMPHAL

### NOTIFICATION

Dated, the 9<sup>th</sup> April, 2019.

No.HCM/1/96/BENCH As directed, it is hereby informed to all the learned counsel and concerned parties that there will be changes in the sitting of Hon'ble Judges for the period as follows:

<b>Name of Hon'ble Judge</b>	<b>Court No.</b>	<b>Date of sitting</b>
Hon'ble Justice L.S Jamir	5	2nd May to 10 <sup>th</sup> May, 2019
Hon'ble Justice Kh. Nobin Singh	6	2nd May to 10 <sup>th</sup> May, 2019
Hon'ble Justice M.V. Muralidaran	5	20 <sup>th</sup> May to 24 <sup>th</sup> May, 2019

Sd/-

(W. TONEN MEITEI)  
REGISTRAR (JUDL.)

Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The Registrar, Administration & Vigilance, High Court of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
12. The P.S. to Hon'ble Mr. Justice M.V. Muralidaran.
13. The P.S. to Registrar General, High Court of Manipur.
14. The P.S. to Registrar (Judicial), High Court of Manipur
15. The System Analyst, High Court of Manipur for uploading the same to the official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. Guard File/Order Book.
19. Notice Board.
20. Concerned file.

*For kind information and circulation to the learned members*

W. Tonen Meitei  
(W. TONEN MEITEI)  
REGISTRAR (JUDL.)